

## **INFORMATION SHEET FOR CANDIDATES APPEARING IN THE FINAL PUBLIC ANALYST EXAMINATION 2013 (OLD SYLLABUS)**

In continuation to FSSAI circular of even number dated 1<sup>st</sup> November, 2013, the proposed examination is for those candidates who have failed in 2 papers or less in the Public Analyst Examinations held earlier. These candidates are being provided a last opportunity to appear in the Public analyst examination as per the old pattern. Those candidates not qualifying in this examination and desirous to appear again would have to take the examination under the new pattern for food analyst.

The examination will include four Theory papers namely:-

- a. Paper – I Food Laws and standards in India, Planning Organization and set up of public Analysts Laboratory.
  - b. Paper – II Food Chemistry and Adulterants
  - c. Paper – III Food preservation, Food Processing and Food packaging Materials, and
  - d. Paper – IV Instrumentation and Instrumental methods of analysis as well as Food Hygiene, Sanitation and Food Microbiology.
2. Theory Papers shall be of 3 hours duration each, the Practical will be for a period of 3 days of 6 hours each. Additionally, there will be Viva-voce which shall be held after the candidate qualifies in the Theory and practical Examination. A candidate failing in Viva-voce/ Theory/ Practical in this examination will have to appear in all the papers including Theory, Practical and Viva-voce as fresh candidate (if interested) as per the new pattern of examination for Food Analyst, since this would be the last and final attempt given to the candidates appearing in the public analyst examination as per old pattern.
  3. No new/fresh candidates will be entertained for this examination. Only the candidates, who have left out unqualified papers in the previous Public Analyst Examination, will be provided with this single attempt to appear in the Public analyst examination as per old pattern.
  4. No claims for further “attempts” will be entertained. As this will be the last and final chance given to the candidates appearing in the public analyst examination as per old pattern.
  5. Each Theory paper will carry maximum 75 marks and Practical shall be of 300 marks. The Viva-voce shall be of maximum 50 marks.
  6. A candidate shall be considered qualified if he obtains a minimum of 50% marks in each Theory paper, Practical and Viva-voce, separately.
  7. A certificate shall be awarded to the successful candidates.
  8. Every candidate shall be informed of the result of examination whether declared as qualified or not.
  9. No Mark Sheet shall be forwarded.
  10. The examination fee will not be readjusted for future examination.
  11. No TA will be paid to the candidates.
  12. All incomplete/non-eligible Application Forms will be rejected.
  13. Last date for submission of dully filled Application Form: 30<sup>th</sup> November, 2013.
  14. The envelope containing the Application Form should be superscribed “**APPLICATION FOR FINAL PUBLIC ANALYST EXAMINATION 2013**” and the completely filled application may be sent to “**Dr. Sandhya Kabra, Dir (QA), FSSAI to Food Safety and Standards Authority of India, 3<sup>rd</sup> floor, FDA Bhawan, Kotla Road, New Delhi-110002**”.
  15. Applications received after the last date will not be entertained.
  16. All the document submitted at time of filling the application form must be available at the time of examination in originals.
  17. The document with respect to Certificate of educational qualification/ experience to be duly attested by a Gazetted Officer.

**QUALIFICATION AND ELIGIBILITY FOR  
FINAL PUBLIC ANALYST EXAMINATION 2013 (OLD SYLLABUS)**

The proposed examination is for those candidates who have failed in 2 or less paper in the Public Analyst Examinations held earlier and they will be provided a last attempt to appear in the Public analyst examination as per old pattern. In case, if they do not qualify in the same then the respective candidate has to appear as fresh candidate (if interested) as per the new pattern of examination for Food Analyst. The eligibility for candidates taking up the Final Public Analyst Examination, 2013 is as below:

<b>Practical</b>	<b>Theory</b>	<b>Viva-Voce</b>	<b>Eligibility</b>
Passed	At least two papers passed	Passed	Eligible to appear for remaining theory papers as per old pattern
Failed	Passed all subjects	Passed	Eligible to appear in practical's as per old pattern
Passed	Passed	Failed	Eligible to appear in Viva-Voce as per old pattern
All those who do not come under above category need to reappear for the examination as a fresh candidate.			

**Qualification:**

A person shall not be qualified for appointment as Public Analyst unless he/she:-

Holds a Master's degree in Chemistry or Biochemistry or Dairy Chemistry or Food Technology or Microbiology or Food and Drug from a University established in India by law or is an associate of the Institution of Chemists (India) by examination in the section of Food Analysts conducted by the Institution of Chemists (India) or has an equivalent qualification recognized and notified by the Central government for such purposes and **has not less than three years experience in the analysis of food;**